

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2 (IN COURT NO. 1)
CAUSE LIST OF COURT NO. 1 & 2

Date : 20th July, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 198/2018 (M.A. No.543/2018)	Naresh Zargar Vs. State of M.P. & Ors.	Mr. Shreyas Dharmadhikari, Adv. for Applicant
2.	Original Application No. 447/2018 (M.A. No. 1076/2018)	Kaushambi Apartment Residents Welfare Association (KARWA) Vs. District Magistrate Ghaziabad & Anr.	Ms. Bhumika Kapoor, Adv. for Applicant
3.	Original Application No. 448/2018	People's Action for Change & Empowerment (PACE) Vs. State of Himachal Pradesh & Ors.	Mr. Vikas Walia, Adv. for Applicant
4.	Original Application No. 449/2018	Jan Andolan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant
5.	Original Application No. 450/2018	Varun Jain & Anr. Vs. State of Rajasthan & Ors.	Mr. Ashish Kumar Singh, Adv. for Applicant
FOR DIRECTION			
6.	Original Application No. 107/2018 (M.A. No. 300/2018) Earlier O.A. No. 18/2018 (WZ)	Mussadiq Hassan Kadri Vs. State of Maharashtra & Ors.	Mr. Saurabh Kulkarni, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Preshit Surshe, Adv. for State of Maharashtra Mr. Shakunt Saumitra, Adv. for R-2 Mr. Sanjay Upadhyay, Adv. Mr. Mukesh Verma, Adv. Mr. Anshuman Nand, Adv. Mr. Sushil Karanjkar, Adv. Mr. Rajesh K. Singh, Adv.
FOR HEARING			
7.	Original Application No. 56(THC)/2013 (M.A. No. 582/2018)	Satish Kumar Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Birja Mahapatra, Adv. for DPCC Ms. Sakshi Popli, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB

			Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for State of Haryana Mr. Ajit Kulshreshtha, Adv. for R-14 Mr. Bharat Arora, Adv. Mr. Vivek Jaiswal, Adv. Mr. Prateek Choudhary, Adv.
8.	Original Application No. 57(THC)/2013 (M.A. No. 391/2017)	Mahavir Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG for State of Haryana Ms. Sakshi Popli, Adv. for NDMC
9.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Ms. Suruchi Mittal & Mr. Abhishek Gautam, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 & 5 Mr. Vivek Sharma, Adv. Mr. Taruna A. Prasad, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Mukesh Verma, Adv.
10.	Original Application No. 380/2015	Dr. C. V. Singh Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Taruna A. Prasad, Adv. for R-2 Mr. Vivek Kumar Tandon, Adv. for R-3 Mr. Biraja Mahapatra, Adv. for R-4 Mr. Tarunvir Singh Khekhar, Adv. for R-5 Mr. Bhanwar Pal Singh Jadon, Adv. for state of UP Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-7 Mr. Sanjay Upadhyay, Adv. Ms. Soumyajit Pani, Adv. for State of Odisha
11.	Original Application No. 138/2016 (T _{NHRC}) (Case No.559/19/11/14)	Stench Grips Mansa's Sacred Ghaggar River (Suo-Motu Case)	Ms. Richa Kapoor, Adv. for PPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Shubham Bhalla, Adv. for Chandigarh Mr. Rajkumar, Adv. for CPCB Mr. Kalyan Dutt, Adv. Mr. Ajay Marwah, Adv. for State of HP Mr. V. K. Shukla, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Ms. Katyayni, Adv. (AC) Mr. Gaurav M. Liberhan, AAG for Punjab Ms. D. Bharathi reddy, Adv. for State of Uttarakhand

12.	Original Application No. 139/2016 (T _{NHRC}) (Case No.600/19/11/14)	Yogender Kumar	Ms. Richa Kapoor, Adv. for PPCB Mr. Anil Grover, AAG Mr. Shubham Bhalla, Adv. Mr. Alpana Poddar, Adv. for CPCB Mr. Kalyan Dutt, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Kalyan Dutt, Adv. Mr. Ajay Marwah, Adv. for State of HP
13.	Original Application No. 610/2016	Shahbuddin Vs. Ministry of Environment & Forests & Ors.	Mr. M. Z. Choudhary & Mr. Aftab Ali Khan, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R 2 & 3 Mohd. Amanullah, Adv. for R-4 & 5 Dr. Abhishek Atrey, Adv. for MoEF Mr. Sandeep Mahaptra, Adv. Mr. Dnesh Jindal, L.O. for DPCC
14.	Original Application No. 184/2017 (M.A. No. 319/2017, M.A. No. 1251/2017, M.A. No. 1084/2018 & M.A. No. 1085/2018)	Haryali Welfare Society & Ors. Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Pinaki Misra, Sr. Adv. Mr. Harish Pandey, Adv. for R-9 Mr. Raj Panjwani, Sr. Adv. Mr. A. R. Takkar, Adv. for R-10 Mr. D. N. Goburdhun, Adv. for R-11 Mr. Vivek Jaiswal, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF
15.	Original Application No. 247/2017 (M.A. No. 469/2017, M.A. No. 1405/2017 & M.A. No. 1418/2017)	Central Pollution Control Board Vs. State of Andaman & Nicobar & Ors.	Mr. Balendu Shekhar, Adv. for applicant Mr. Raja Chatterjee, Adv. for State of WB Mr. Amit Aggarwal, Adv. for WBPCB Mr. Tarunvir Singh Khehar, Adv. Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration Mr. Shubham Bhalla, Adv. for R-6 & 7 Mr. Tinay AK Pareek, Adv. for R-8, 9 & 68 Mr. Gopal Singh, Adv. for State of Tripura Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Dinesh Jindal, LO for DPCC Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Jogy Scaria, Adv. for Kerala PCB Mr. Rudreshwar Singh, Adv. for BSPCB Mr. Gautam Singh, Adv. for State of Bihar Mr. Dhruv Pal, Adv. for Gujarat & PCB Ms. Puja Kalra, Adv. for SDMC Mr. Teyenjam M. Singh, Adv. for Meghalaya Mr. Mukesh Verma, Adv. Ms. Aruna Mathur, Adv. for State of Sikkim Ms. Atin Shankar Rastogi, Adv. for MoEF Mr. Prashant Tyagi, Adv. for Telangana Mr. Abhimanyu Garg, Adv. for Puducherry Mr. Shiv Mangal Sharma, Adv. Mr. Anil Srivastava, Adv. for Arunachal Pradesh Mr. Shuvodeep Roy, Adv. for Assam Mr. Nishe Rajeev, Adv. for State of Kerala Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. K. V. Jagdishvaran, Adv. for Andaman & Nicobar Mr. S. S. Rebellu, Adv. for State of Goa Ms. K. Enatatoli Sema, Adv. for Nagalan PCB

			Mr. Guntur Prabhakar, Adv. for State of AP Mr. Naginder Benipal, Adv. for MiDC Ms. Priyanka Sinha, Adv. Mr. Preshit Surshe, Adv. for Maharashtra
16.	Original Application No. 400/2017	Westend Green Farms Society Vs. Union of India & Ors.	Mr. Sumit Gahlawat, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Satish Kumar, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-4 to 6, 9 & 12 Mr. Ashish Rana, Adv. for R-13 Mr. Siddharth Batra, Adv. for R-14 Mr. Ajoy Bhushan Kalia, Adv. for R-15, 16, 19, 21, 23, 25 to 27 Mr. Satish Rai, Adv. for R-18 Mr. Jatin Bhatia, Adv. for R-20 Ms. Sakshi Popli, Adv. for DJB Mr. Dinesh Jindal, LO for DPCC Mr. Arjun Syal, Adv. Mr. Suneel K. Atreya, Adv. Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Ms. Manju Luthra, Adv. Mr. Yoginder Handoo, Adv. Mr. Virender Mehta, Adv. Ms. Deep Shikha Bharti, Adv. Mr. Nishant Kumar, Adv. for R-30
17.	Original Application No. 412/2017 (M.A. No. 1321/2017 & M.A. No. 1322/2017)	Dharampal Malhotra Vs. State of HP & Ors.	Mr. Vevek Singh Thakur, Adv. for Applicant Mr. Ajay Marwah, Adv. for State of H.P. Mr. Divya Prakash Pandey, Adv. for HPSPCB Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Abhinav Mukerjee, AAG Mr. T. S. Chauhan, Adv.
18.	Original Application No. 496/2017 (M.A. No. 670/2018)	Vikas Singh & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Suresh Kumar Sharma, Adv. for R-6 Mr. Jagant Sud, Adv. for R-9
19.	Original Application No. 508/2017 (M.A. No. 1008/2017)	Green Earth Vs. State of Haryana & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Rajesh K. Singh, Adv. for MoEF Mr. Dheeraj P. Deo, Adv.
20.	Original Application No. 610/2017 (M.A. No. 1176/2017, M.A. No. 1499/2017, M.A. No. 1501/2017, M.A. No. 751/2018, M.A. No. 752/2018 & M.A. No. 853/2018)	Manjinder Singh Sirsa Vs. Union of India & Ors.	Mr. S. S. Ahluwalia, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-2-4 Mr. Varun K. Chopra, Adv. Mr. Dhruv Madan & Mr. Bismanjit S. Sabharwal, Adv. Mr. Arun Monga, Adv. Mr. Aditya Sharma, Adv. Mr. Lalit Bhasin, Adv. Mr. Biswajit Singh, Adv. for R-7 Mr. Karan Gupta, Adv. Mr. Karamveer Singh, Adv. Mr. Virender Singh, Adv.

21.	Original Application No. 718/2017	Anil Kumar Vs. Union of India & Ors.	Mr. Himanshu Pal Singh & Mr. Siddhartha Iyer, Advs. for Applicant Mr. Satyalipsu Ray, Adv. for MoEF Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG for State of Haryana Mr. Kamal Singh, AAG for State of Punjab Mr. Rahul Verma, AAG for UK Mr. Mukesh Verma, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for R-4 Dr. Sandeep Singh, Adv. for State of UP Mr. Naginder Benipal, Adv. for PPCB
22.	Original Application No. 813/2017	Bachhu Singh Vs. State of Haryana & Ors.	Mr. Nikhil Rohatgi & Mr. Shashank Khurana, Advs. for Applicant Mr. Anil Grover, AAG for State of Haryana Mr. Vikas Rao, Adv. for R-3

NOTE : AFTER THE ABOVE BENCH, REMAINING MATTERS WILL BE TAKEN-UP IN COURT NO. 2

(IN COURT NO. 2)

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
23.	Original Application No. 805/2017 (M.A. No. 65/2018 & M.A. No. 229/2018)	Kshitij Agnihotri Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Arvind Kumar Shukla & Mr. Nihal Ahmad, Advs. for Applicant Mr. Amit Kumar, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Vivek Gupta, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Pradeep Misra, Adv.
FOR HEARING			
24.	Review Application No. 34/2017 (M.A. No.1570/2017 & M.A. No.645/2018) IN Appeal No. 148/2015	Eas Sarma Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Satyalipsu Ray, Adv. for R-1 Mr. Sanjay Upadhyay, Adv. Mr. Nikhil Nayyar, Adv. for APPCB Mr. A. K. Ganguli, Sr. Adv. with Mr. Guntur Prabhakar, Adv. for State of AP Ms. Prerna Singh, Adv. for SEIAA

(IN COURT NO. 2)
After the above Bench

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
25.	Execution Application No. 38/2018 IN O. A. No. 57/2017 (Earlier O.A. No. 101/2015 (CZ))	Shailendra Singh Vs. State of Madhya Pradesh & Ors.	Mr. Nishant Awana, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P.
26.	Original Application No. 112/2018 (M.A. No. 309/2018)	Ramesh Chand Vs. Central Ground Water Authority & Ors.	Ms. Ruchira Goel, Adv. for Appellant Mr. Tarunvir Singh Khehar, Adv. for R-5 & 7 Mr. B. V. Niren, Adv. Mr. Balendu Shekhar, Adv. Mr. Dinesh Jindal, LO Ms. Sakshi Popli, Adv. for DJB
27.	Original Application No. 317/2018 (M.A. No. 868/2018)	Baleshwar Isroli Group Gram Panchayat & Ors. Vs. Union of India & Ors.	Ms. Shilpa Chohan & Mr. Shawahiq Siddique, Advs. for Applicant Mr. Gigi C. George, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB
28.	Original Application No. 428/2018	Joginder & Ors. Vs. State of Haryana & Ors.	Ms. Preeti Singh, Adv. for Applicants Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3
FOR COMPLETION OF PLEADINGS			
29.	Appeal No. 33/2017	Himanshu Thakkar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Ms. Pushp Gupta, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Mr. Balendu Shekhar, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rahul Singhal, Adv. Ms. Deep Shikha Bharati, Adv. for State of UP
30.	Appeal No. 34/2017	Conservation Action Trust & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellants Mr. Keshav Mohan, Adv. for R-1 Ms. Deep Shikha Bharati, Adv. for State of Uttar Pradesh Mr. B. V. Niren, Adv. for R-4 Mr. V. K. Shukla, Adv. for R-5 & 6 Mr. Rajul Shrivastava, Adv. for MPPCB
31.	Original Application No. 381/2017	Gaurav Kumar Bansal Vs. State of U.P. & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Ankit Verma, Adv. Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. I. K. Kapila, Adv. for UP Jal Board Nigam Mr. Sharad Chauhan, Adv.

32.	Original Application No. 809/2017 (M.A. No. 1541/2017)	Rajeev Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Sanchit Garga & Mr. Anubhav Singh, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 to 4 Ms. Puja Kalra & Mr. Virender Singh, Adv. for SDMC
33.	Original Application No. 823/2017 (M.A. No. 1066/2018)	Vinit Kumar Vs. M/s Sir Shadilal Distillery & Chemical Works Pvt. Ltd. & Ors.	Mr. Vaibhav Sharma, Adv. for Applicant Mr. Arun Kathpalia, Sr. Adv. with Mr. Abhay Chattopadhyay, Adv. for R-1 Ms. Pushpila Bisht, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. R. N. Singh, Adv. for R-4 Mr. B. V. Niren, Adv. for CGSC Ms. Deep Shikha Bharati, Adv. for State of U.P. Mr. Utkarsh Sharma, Adv. Mr. Mukul Singh, Adv. for MoEF Mr. S. K. Bhattacharya, Adv.
34.	Original Application No. 28/2018 (M.A. No. 63/2018)	Narender Singh & Anr. Vs. Union of India & Ors.	Mr. Manoj V. George & Ms. Shilpa Liza George, Adv. for Applicant Mr. I. K. Kapila, Adv. Mr. Prashant Bezboruah, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Ms. Sakshi Popli, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
35.	Original Application No. 131/2018 (M.A. No. 1012/2018 & M.A. No. 1060/2018)	Pratiba Naitthani Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. Mr. A. K. Prasad, Adv. Mr. Rahul Verma, AAG for R-4 Mr. B. V. Niren, Adv.
36.	Original Application No. 186/2018 (Earlier O. A. No. 128/2017 (SZ))	S. Joel Vs. The Inspector General of Forests & Ors.	Mr. Y. Arunagiri & M. Satish Kumar, Adv. for Applicant Mr. Ritwick Dutta, Adv. Mr. Kumar Rajesh Singh, Adv. for R-1 & 2 Mr. R. Rakesh Sharma, Adv. for R-2, 4 to 7 Mr. C. Paramasivam, Adv. for R-3 & 9 Ms. G. Archana, Adv. for R-10 & 11
37.	Original Application No. 404/2018 (M.A. No. 938/2018)	Ram Bachan Pandey Vs. The State of Jharkhand & Ors.	Mr. Shubhranshu Padhi & Ms. Anshula Grover, Adv. for Applicant Ms. Priyanka Sinha, Adv. for State of Jharkhand
FOR HEARING			
38.	Original Application No. 12/2015 (M.A. No. 242/2016)	Mahalaxmi Bekar's & Anr. Vs. SEIAA, Mumbai & Ors.	Mr. Sudipto Sircar, Adv. (Amicus Curiae) Mr. Mukesh Verma, Adv. for R – 1 to 8 Mr. R. Venkataramani, Sr. Adv. with Mr. Shivaji M. Jadhav, Adv. for R – 9 Mr. S. A. Zaidi for Leather Industries Ms. Antima Bazaz for UPSMA Mr. Kaushik Sindhu, Adv. Mr. Rahul Pratap, Adv.

39.	Appeal No. 137/2015 (M.A. 1131/2015 & M.A. 1131/2016) (Earlier O.A.No.490/2015)	Hema Ram & Ors. Vs. State of Rajasthan & Ors.	Mr. Jaideep Singh, Adv. for Applicant Mr. Balendu Shekhar, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG & Mr. Saurabh Rajpal, Adv. for R-2, 10 & 11 Mr. Sandeep Shah & Mr. Abhimanyu Singh Rathore, Adv. for R-12 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Dinesh Mehta, Adv. Mr. Kapil Joshi, Adv.
40.	Original Application No. 145/2015 (M.A. No. 1259/2016, M.A. No. 1166/2017, M.A. No. 1170/2017, M.A. No. 586/2018, M.A. No. 1078/2018 & M.A. No. 1086/2018)	Umashankar Patwa & Anr. Vs. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.)	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Ms. Deep Shikha Bharathi, Adv. for UP Mr. Pradeep Mishra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6 Ms. Rachana Joshi Issar, Adv. for R-7 & 10 Mr. I.K. Kapila, Adv. for UP Jal Nigam Mr. Ajit Sharma, Adv. for R-12 Mr. Rajendra Prasad Saxena, Adv. Mr. Shivendu Gaur, Adv. for Noticee No. 4 Mr. A. D. N. Rao, Adv. Mr. Raj Kumar, Adv. for CPCB Ms. Meenakshi Arora, Adv. Mr. Bibhav Vatika, Adv. for Noticee Mr. Soumjayjit Pani, Adv. Mr. Shaurya Sahay, Adv. Mr. Shantanu Bansal, Adv. for PS & PH Mr. Tanmaya Mehta, Adv. Mr. Piyush Singh & Mr. Rajeev Saxena, Adv. Mr. Prafulla K. Behra, Adv. for Noticee No.5 Dr. Rajeev Sharma, Adv. Mr. Sameer Singh & Shweta Jain, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Sanjay Upadhyay, Adv. Mr. B. V. Niren, Adv. Mr. Abhindra Maheshwari, Adv. PSP Legal Mr. Arjun Pant, Adv.
41.	Original Application No. 317/2015 (M.A. No. 831/2015, M.A. No. 1059/2017, M.A. No. 53/2018, M.A. No. 943/2018, M.A. No. 944/2018, M.A. No. 945/2018, M.A. No. 946/2018 & M.A. No. 1000/2018)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Adv. for the Applicant Mr. Rajesh Raina, Adv. for R-1 & 3 Mr. Pradeep Mishra, Adv. for R-2 Ms. Priyanka Swami, Adv. for State of UP Mr. Shubhankar Jha, Adv. for MPPCB Mr. Rajkumar, Adv. for CPCB Mr. Ravi P. Mehrotra, Adv. for UPSIDC Mr. Ashish Batra, Adv. Mr. Pradeep Jain, Adv. Mr. Rahul Pratap, Adv. Mr. R. K. Singh, Adv. Mr. I. K. Kapila, Adv.
42.	Original Application No. 286/2016	Devji Patel Vs. State of Rajasthan	Ms. Meera Gopal, Adv. (AC) Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 & 2 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Divya Prakash Pande, Adv. Mr. Raj Kumar, Adv. for CPCB

43.	Original Application No. 154/2017	Devji Patel Vs. State of Rajasthan	Mr. V. K. Tandon, Adv. (AC) Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Advs. for R-1 & 2 Mr. Divya Prakash Pande, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB
44.	Original Application No. 163/2017 (M.A. No. 297/2017)	Sheikh Sarai, Phase-I MIG Flats Owners Welfare Association (MIRA) Vs. Union of India & Ors.	Mr. B. P. Singh & Mr. K. V. Sreemithun, Advs. for Applicant Ms. Puja Kalra, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
45.	Original Application No. 372/2017 (M.A. No. 1306/2017 & M.A. No. 1308/2017)	Md. Hayath Uddin Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Advs. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Mukul Singh, Adv. for MoEF Mr. Rajesh Singh, Adv. for Maharashtra Mr. Gautam, Adv. for BSPCB Mr. Divya Prakash Pande, Adv. for MoEF Mr. Nikhil Nayyar, Adv. for TSPCB Mr. Mukesh Verma, Adv. for MPCB Ms. Madhavi Divan, Adv. Mr. J. Ramachander Rao, AAG with Mr. P. Venkat Reddy, Adv. for Telangana
46.	Appeal No. 20/2018 (M.A. No. 175/2018)	Md. Hayath Udin Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. G.G.C. George, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for R-3 & 5 Mr. B. V. Niren, Adv. for R-8 Mr. Mukesh Verma, Adv. for R-11 Mr. P. Ventat Reddy, Adv. Mr. Nikhil Nayyar, Adv. Mr. Pinaki Mishra, Sr. Adv. with Mr. Ishaan Chaya, Adv.
47.	Original Application No. 733/2017 (M.A. No. 1404/2017)	Kamal Vs. National Capital Region Planning Board & Ors.	Mr. Dhananjay Garg & Pradeep Kumar, Advs. for Applicant Mr. D. N. Goburdhan, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. for R-2&8 Mr. Raman Yadav, Adv. for R-4 Ms. Pinky Anand, Sr. Adv. with Ms. Priya Puri, Adv. for IOCL Mr. Pradeep Misra, Adv. for R-7 & 9 Dr. Sandeep Singh, Adv. for State of UP

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